

20 per cent to 30 per cent of total yield. It is estimated that the loss of produce will be of the order of Rs. 29,20,000. It would also involve an expenditure of Rs. 9,12,500 to apply an extra dose of fertilizer as a rejuvenation dose to obtain near-normal yield in these lands.

#### *Cocoanut Trees:*

About 1.50 lakhs of cocoanut trees have been uprooted or badly damaged. It has been estimated that loss of annual income to the farmers on this score would be of the order of Rs. 37.5 lakhs. The cost of fresh seedlings and labour for replacing the lost trees will alone come to Rs. 3.00 lakhs.

#### *Betel Vines:*

About 500 acres of betel vines have been very adversely affected. At least a loan of Rs. 2.50 lakhs will be required for replanting these areas with betel vines. Loss of annual income on this score is likely to be of the order of Rs. 10,00,000.

#### *Plantains:*

About 700 acres of plantain crops have been adversely affected. It is estimated that the loss of annual income on this score would be likely to be of the order of Rs. 7 lakhs. The cost of replanting these areas with fresh plantain crops will come to Rs. 3.50 lakhs.

#### *Fruit bearing gardens:*

About 600 acres of fruit gardens consisting mainly of mango trees, have been affected considerably. The cost of replanting these mango groves would be of the order of Rs. 1.80 lakhs. The loss of annual income on this score would be Rs. 9 lakhs.

#### *Casuarina Plantations:*

It is reported that casuarina trees on an extent of 350 acres have been badly damaged. The loss of income suffered by the ryots in this regard is estimated to be of the order of Rs. 1.75 lakh.

#### **Central Road Fund Allocation for Madras State**

**2588. Shri Muthiah:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the total amount allotted to Madras State for the Fourth Plan for roads under the Central Road Fund allocations for Madras State;

(b) whether the Chief Minister of Madras has asked recently for Central Aid for the approach roads for the Tirunelveli junction over-bridge; and

(c) if so, Government's reaction thereto?

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy):** (a) An amount of Rs. 139 lakhs is likely to accrue to the allocation account of the State in the Central Road Fund during the Fourth Five Year Plan period.

(b) No.

(c) Does not arise.

#### **Agricultural College at Bohani**

**2589. Shri Hari Vishnu Kamath:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that representations have been made to the Central Government for establishing an Agricultural College at Bohani, Narsinghpur district, Madhya Pradesh by utilising the land, building and hostel already available there;

(b) if so, the reaction of Government thereto;

(c) when the College, as requested by people, will be set up; and

(d) if not, the reasons therefor?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra):** (a) No.

(b) to (d). Do not arise.

**Chief Ministers' Conference on Food Policy**

2590. **Shri Vishva Nath Pandey:**  
**Shri P. C. Borooah:**  
**Shri Panna Lal:**

Will the Minister of **Food, Agriculture, Community Development and Co-operation** be pleased to state:

(a) whether a meeting of the Chief Ministers was held on the 16th November, 1966 to finalise the Food Policy; and

(b) if so, the result of the meeting and the details of the policy finalised?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) A meeting of the Chief Ministers was held on the 16th November, 1966, to consider the recommendations of the Foodgrains Policy Committee, 1966.

(b) Attention is invited to the statement laid on the table of the Lok Sabha on 22nd November, 1966, containing the conclusions reached at the Chief Ministers' Conference.

**Lokpreeya Chit Fund (Private) Limited, Delhi**

2591. **Shri S. M. Banerjee:** Will the Minister of **Law** be pleased to state:

(a) whether it is a fact that Lokpreeya Chit Fund (Private) Limited, Faiz Road, Delhi, has gone into liquidation and a Liquidator has been appointed under the Companies Law;

(b) if so, the reasons for the appointment of the liquidator;

(c) whether the Registrar of Companies has initiated any action to protect and safeguard the creditors (Chit-holders) money;

(d) whether the assets and bank balances have been taken over by the Registrar of Companies or the Official

Liquidator, if so, the details of the assets taken over; and

(e) whether Government are aware of the complaints made by the chit-holders regarding mismanagement and non-payment of the amount due on the due date, if so, the action taken by Government in the matter?

**The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman):** (a) Yes, Sir. The company has gone into members' voluntary winding up and appointed Shri R. S. Oberoi as its Liquidator. However, the winding up proceedings and the appointment of the Liquidator are not in accordance with the provisions of the Companies Act, 1956;

(b) Reasons for the winding up and appointment of the Liquidator are not known;

(c) Yes. Steps have been taken by the Registrar of Companies to obtain explanation regarding certain aspects of the company's financial affairs.

(d) The Companies Act does not provide for taking over of assets and bank balances of companies in liquidation by Registrar of Companies. The question of taking over of such assets by the Official Liquidator does not also arise, since the company is purported to have gone into voluntary liquidation;

(e) Yes. As the matters complained of *prima facie* give rise to civil liabilities, the complaints were advised to take action under section 433/434 of the Companies Act for the winding up of the company by the court or such other legal action as might be considered necessary.

राजस्थान में सहकारिता के विकास के  
बीनी मिलें

2592. श्री प० ला० बाबुलाल :  
क्या खाद्य, कृषि, सामुदायिक विकास तथा